



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA

भारत सरकार / Government of India



No. R-16/2/(1)/2024-NSL-I

Dated: 06/02/2025

To

The Secretary

Department of Telecommunications
Ministry of Communications
Sanchar Bhawan, 20, Ashoka Road,
New Delhi-110001

**Subject: Recommendation on “Revision of National Numbering Plan”-
regarding**

Department of Telecommunications (DoT), through its letter No. 16-16/2022-AS-III/123/233 dated 29.9.2022 had sought the recommendations of TRAI to address constraints related to the availability of adequate fixed line numbering resources arising out of rapid growth and the revised National Numbering Plan under section 11(1)(a) of TRAI Act, 1997.

2. DoT had also requested examination and recommendations on the aspects related to the Fixed-line numbering Scheme, level ‘1’ short-codes numbering resources, Service Control Point (SCP) codes, National Signalling Point (SP) Codes for SS7 signalling, Mobile Country Code-Mobile Network Code (MCC-MNC) for Captive Non-Public Network (CNPN), M2M numbering resources, Intelligent Network Services, and Number Portability Codes (such as LRN (Location Routing Number)).

3. Pursuant to the above reference, TRAI issued a Consultation Paper on “Revision of National Numbering Plan” on 06 June 2024 seeking comments and counter-comments from stakeholders. Subsequently, an Open House Discussion (OHD) was held on 08 October 2024 through video conference.

4. Based on the comments received and on its analysis, the Authority has finalized the recommendations on the “Revision of National Numbering Plan”. A copy of the recommendations is enclosed herewith.

5. In keeping with practice, a copy of the Recommendations on “Revision of National Numbering Plan” along with this letter is being placed on the TRAI website www.trai.gov.in

Encl: as above


6/2/2025

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